

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2020 (THURSDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey-R1 Surabhi Khattar-R2 Ravi Kishore-R3 P. V. Dinesh-RP
2.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	Biswajit Dubey-R1 Surabhi Khattar-R2 Ravi Kishore-R3 P. V. Dinesh-RP

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 768 of 2020	Kizhekkekara Kuriakose Jose Vs. Seema K. Nair & Ors.	Siddhartha Chowdhury	
4.	Comp. App. (AT) (Ins) No. 769 of 2020	Mukesh Goel Vs. ShyamMetalics and Energy Ltd & Ors.	Diwakar Maheshwari	Ashish Choudhury
5.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab Nation Bank & Anr.	Sandeep Bajaj	
6.	Comp. App. (AT) (Ins) No. 771 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	

7.	Comp. App. (AT) (Ins) No. 772 of 2020	IIFL Finance Ltd. Vs. AVJ Developers (India) Pvt. Ltd. & Anr. Through RP	Nirmal Goenka	
8.	Comp. App. (AT) (Ins) No. 773 of 2020	Unity Infraprojects Ltd. Vs. -----	Kunal Mimani	
9.	Comp. App. (AT) (Ins) No. 774 of 2020	Harish Taneja Resolution Professional Zillion Infraprojects Pvt. Ltd. Vs. Suresh Kumar Jain	Vinod Kumar Chaurasia	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 484 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics) With	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2
11.	Comp. App. (AT) (Ins) No. 485 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2
12.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg
13.	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma
14.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.	Manish Jha	Shardul S. Shroff

15.	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	Nipun Katyal	
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**